

- Upgradation of FFP and Introduction of several marketing initiatives including Companion Free Scheme, Apex fare, GoI packages, Preferred Agents Partnership, Promotion of web bookings and other promotional schemes like AI Holidays, Get Upfront Scheme, etc.
- Integration of HR of erstwhile IA & AI.

Steps taken by ATC to prevent major accidents

*517. SHRI T. M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that several cases of near mishaps were averted at many airports in the country very recently;

(b) if so, the details thereof;

(c) whether it is also a fact that recently Air Traffic Control (ATC) System at the Indira Gandhi International Airport was put into a tizzy after a private aircraft misread the directions given by it and entered in a functional runway; and

(d) if so, the steps taken by ATC to prevent such major accidents?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) No, Sir. However, there were a few cases of runway incursions at Delhi, Kolkata and Vijayawada airports recently, but none of them was a case of near mishap. The details of these incidents are given in the Statement (*See* below).

(c) An incident was reported from the Indira Gandhi international Airport, Delhi, wherein a private aircraft misunderstood the instructions of the Air Traffic Control (ATC) and wrongly entered an active runway at the airport. The ATC detected the problem well in time and took appropriate corrective actions. The licences of the Pilot in Command and the Co-Pilot of that aircraft were suspended by DGCA and after corrective training their licences were restored.

(d) The Aeronautical information Circular and Civil Aviation Requirements issued by the DGCA contain guidelines and instructions for pilots, aerodrome operators, controllers and drivers of vehicles/persons working at airports for prevention of runway incursions. The DGCA takes action on lapses on the part of pilots, air traffic controllers and other stakeholders. The Advanced Surface Movement Guidance

and Control Systems (A-SMGCS) that are operational at major airports provide monitoring of aircraft and vehicles routings/operating inside the operational area of airports and generate alerts to controllers in case of any unauthorised entry by aircraft, vehicle or person onto the runway. The air traffic controllers are subjected to Refresher Training/Sensitization Programme in which strategies to reduce runway incursions are discussed. Through these programmes they are sensitised to have effective surveillance on operations of aircraft/vehicle/person on or near the runways visually or through A-SMGCS. Airport signages and markings have been enhanced to make them prominently visible to pilots and drivers so as to ensure that they do not enter runway inadvertently. Performance checks/proficiency checks of controllers are carried out regularly for compliance of Standard Operating Procedures for prevention of runway incursions. Runway Safety Teams have been established at airports to develop action plan for runway safety and advise airport management as appropriate on potential runway incursion issues.

Statement

*The details of runway incursions at Delhi, Kolkata and
Vijayawada airports*

Sl. No.	Name of airport	Date of occurrence of runway incursion	Description of runway incursion
1	2	3	4
1.	Indira Gandhi International Airport (IGIA), New Delhi	30.10.2012	A taxiing aircraft VTJSP inadvertently took wrong taxiway which was not clear of runway 28. Therefore, ATC instructed the arriving aircraft VUDXM AN32 Srinagar to Delhi to go around.
2.	IGIA, New Delhi	05.11.2012	Private aircraft VTCLA, C56X, Mumbai to Delhi misunderstood the instructions of ATC and entered the active runway. ATC cancelled the take-off clearance of departing aircraft and arriving aircraft was instructed to go around. ATC had

1	2	3	4
			full control of traffic situation, and there was no likelihood of any mishap.
3.	IGIA, New Delhi	22.11.2012	Saudi Arabian Airlines flight SVA761 Boeing 772 from Delhi to Riyadh crossed holding point runway 28 on taxiway P. ATC instructed Spicejet flight SEJ255 Boeing 738 from Kolkata to Delhi to carry out missed approach runway 28.
4.	Kolkata	16.01.2013	JAI2514, Kolkata to Patna, type of aircraft ATR crossed Holding Point Runway 19R. Arriving aircraft JLL4401, B737 was instructed by ATC to go around.
5.	IGIA, New Delhi	29.01.2013	Departing aircraft GFA131, A321 Delhi to Bahrain VIDP-OBBI at crossed Taxiway Z. ATC instructed arriving aircraft AIC940, A319 to go around runway 09.
6.	IGIA, New Delhi	18.02.2013	THA316 Delhi to Bangkok crossed Holding Point Rwy28. Arriving aircraft AICO43, A320, was instructed by ATC to go around runway 28.
7.	IGIA, New Delhi	20.02.2013	VTACD, PC12 observed to be close RWY 28 near Taxiway 'B' Arriving aircraft UAL82, B777, was instructed by ATC to go around runway 28.
8.	Vijayawada	07.04.2013	An unauthorised person was sighted crossing runway 26. ATC instructed arriving aircraft SEJ1001, DHC-8-402 to go around runway 26.

1	2	3	4
9.	IGIA, New Delhi	12.04.2013	Mahan Air IRMO70 A310 from Delhi to Tehran crossed holding point runway 28. Indigo Airlines IGO258, A320 from Bhubaneswar to Delhi was advised by ATC to go around.

Road projects funded from CRF

†*518. SHRI DARSHAN SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of road projects funded from the Central Road Fund (CRF) in Uttar Pradesh and other States as on date during the last three years;

(b) whether any road out of them is being constructed in the State of Uttar Pradesh, especially in backward districts; and

(c) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI C.P. JOSHI): (a) Four hundred and two (402) road projects in the country including forty one (41) in Uttar Pradesh have been sanctioned from the Central Road Fund (CRF) scheme during the last three years.

(b) and (c) Projects under CRF scheme are approved as per the Central Road Fund (State Roads) Rule, 2007 which provides for selection of projects with a view to provide balance development of road network in the State and does not consider road in a backward district as a criteria for sanction.

Quality roads in border States

*519. DR. T. SUBBARAMI REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has proposed to provide quality roads for better connectivity in border States of the country; and

(b) if so, the progress made in this regard in each State during the last three years?

†Original notice of the question was received in Hindi.